RAJYA SABHA

Wednesday, the 27th October, 1999/5th Kartika, 1921 (Saka)

The House met at eleven of the clock Mr. Chairman in the Chair.

PROCLAMATION UNDER ARTICLE 356 OF THE CONSTITUTION

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYASAGAR RAO): Sir, I lay on the Table, under clause (2) of article 356 of the Constitution, a copy (in English and Hindi) of the proclamation G.S.R. No. 419 (E) issued by the President on the 9th June, 1999, revoking the Proclamation made by him on the 10th February, 1999, in relation to the State of Goa, under clause (2) of the said article.

[Placed in Library. See No. LT. 3/99]

PAPERS LAID ON THE TABLE

Notifications of the Ministry of Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYASAGAR): Sir I lay on the Table:

- I. (A). A copy each (in English and Hindi) of the following notifications of the Ministry of Home Affairs under sub-section (3) of section 156 of the Indo-Tibetan Border Police Force Act, 1992:—
 - (i) G.S.R. No. 467 (E) dated 29.6.99 publishing the Indo-Tibetan Border Police Force, Follower Cadre (Group 'C' Posts) Recruitment Rules, 1999.
 - (ii) G.S.R. No. 468 (E) dated 29.6.99 publishing the Indo-Tibetan Border Police Force, (Education, Development and Rehabilitation Cadre) Recruitment Rules, 1999.
 - (iii) G.S.R. No. 469 (E) dated 29.6.99 publishing the Indo-Tibetan Border Police, Pioneer Cadre (Group 'B' and 'C' posts) Recruitment Rules, 1999.
 - (iv) G.S.R. No. 470 (E) dated 29.6.99 publishing the Indo-Tibetan Border Police Force, Tailor Cadre Recruitment Rules, 1999.
 - (v) G.S.R. No. 471 (E) dated 29.6.99 publishing the Indo-Tibetan Border Police Force Gardener Cadre (Group 'C' Posts) Recruitment Rules, 1999.
 - (vi) G.S.R. No. 472 (E) dated 29.6.99 publishing the Indo-Tibetan Border Police Force, Veterinary Cadre (Group 'C') Recruitment Rules, 1999.

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